

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 214**  
**(IB)-1781(ND)2018**  
**IA-4507/2020 IA-4508/2020 IA/4461/2020 IA/4491/2020 IA/5247/2020**  
**IA/4412/2020 IA-2365/2021 IA-2366/2021 IA/2286/2021 IA-2275/2021**  
**I.A-3259/2021**

**IN THE MATTER OF:**

**Indu Kumar & Ors.**

... **Applicant/Petitioner**

**Vs.**

**M/s. Saha Infratech Pvt. Ltd**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 06.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Advocate Amulya Dhingra for Applicant in IA No. 3259 of 2021, Mr. Krishnendu datta, Sr. Adv. Adv. Raghavendra M Bajaj and Adv. Agnish Aditya for Applicants in IA 2365-66/2021, Mr. Sunil Fernandes and Mr. Darpan Sachdeva, Advs. in IA 3259-21 for Applicant, Mr. Ashish Makhija, Ms. Richa Singh, Ms. Akanksha Vasudeva Adv. for RP

**ORDER**

Renotify this case on 17.08.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**